

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 357**

**TO BE ANSWERED ON FEBRUARY 05, 2019**

**AFFORDABLE HOUSES UNDER PMAY**

**NO. 357 ADV. JOICE GEORGE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government is progressing in regard to providing affordable houses under the Pradhan Mantri Awas Yojana (Urban) for the benefit of urban poor and if so, the details thereof;**
- (b) the details of houses completed till date, State-wise;**
- (c) whether the Government has any timeframe for completion of the scheme and if so, the details thereof; and**
- (d) whether the Government has any difficulty in the implementation of the scheme and if so, the details thereof, State-wise?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING & URBAN AFFAIRS  
[SHRI HARDEEP SINGH PURI]**

**(a) & (b): Yes, Madam. In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas.**

**Contd.... 2/-**

**Total 15,263 projects have so far been approved for construction of 72,65,763 houses under the PMAY(U), out of which, 37,54,871 houses have been grounded for construction, 14,42,796 houses have been completed. State-wise details of houses approved, grounded and completed under the PMAY(U) are at Annexure.**

**(c) & (d): In order to achieve the vision of “Housing for All” by 2022, Ministry of Housing and Urban Affairs has requested all States/UTs to saturate their demand of houses under the PMAY(U) at the earliest so that construction of all houses may progressively be completed by 2022. States/UTs have also been requested to adopt modern, innovative and green technologies & building material for faster and quality construction of houses.**

\*\*\*\*\*

**State/UT wise details of Houses Approved, Grounded and Completed under PMAY(U)**

[as on 31st Jan, 2019]

Sl. No.	Name of the State/ UT	Houses Approved (Nos)	Houses grounded* for construction (Nos)	Houses Completed* (Nos)
1	A&N Island (UT)	611	35	8
2	Andhra Pradesh	11,29,388	6,20,379	1,62,069
3	Arunachal Pradesh	6,284	6,327	857
4	Assam	57,552	33,387	1,496
5	Bihar	2,42,280	1,03,187	27,313
6	Chandigarh (UT)	136	5,096	5,096
7	Chhattisgarh	2,11,076	94,068	29,398
8	D&N Haveli (UT)	4,053	2,440	1,022
9	Daman & Diu (UT)	814	593	253
10	Delhi (UT)	7,325	47,905	31,305
11	Goa	378	319	318
12	Gujarat	4,18,291	3,28,910	1,77,815
13	Haryana	2,50,719	26,167	9,227
14	Himachal Pradesh	8,412	4,461	1,124
15	Jammu & Kashmir	34,450	14,009	1,967
16	Jharkhand	1,63,491	1,06,880	46,701
17	Karnataka	5,19,041	2,41,459	1,07,765
18	Kerala	1,14,685	66,791	20,932
19	Lakshdweep (UT)	-	-	-
20	Madhya Pradesh	6,46,330	4,06,312	1,59,916
21	Maharashtra	7,87,962	2,19,321	1,47,720
22	Manipur	29,081	12,550	1,340
23	Meghalaya	805	1,440	760
24	Mizoram	29,865	2,409	1,185
25	Nagaland	25,764	9,705	2,462
26	Orissa	1,33,113	71,381	27,877
27	Puducherry (UT)	9,561	4,598	1,148
28	Punjab	51,966	28,738	8,607
29	Rajasthan	1,65,146	91,387	51,298
30	Sikkim	518	493	188
31	Tamil Nadu	6,04,815	4,24,567	1,34,955
32	Telangana	2,00,143	1,60,157	37,923
33	Tripura	80,011	63,927	18,337
34	Uttar Pradesh	9,58,150	3,50,564	1,19,634
35	Uttrakhand	32,106	13,735	6,371
36	West Bengal	3,41,441	1,91,174	98,409
<b>Grand Total :-</b>		<b>72,65,763</b>	<b>37,54,871</b>	<b>14,42,796</b>

\* Includes incomplete works of earlier JNNURM taken up post 2014